

S.NO	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Case Management Hearing done or not (Yes/No)	No. of adjournment granted	No. of days between the final hearing and Judgment
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS COMM-3048/190	24.12.2019	01.03.2023	1163	No	2	56
			CS COMM-2839/19	03.12.2019	02.03.2023	1185	Yes	2	41
			CS COMM-2970/21	26.08.2021	03.03.2023	554	No	1	29
			CS COMM-2945/19	17.12.2019	03.03.2023	1172	No	2	64
			CS COMM-1021/2022	06.04.2022	06.03.2023	334	No	0	58
			CS COMM-1895/2019	01.11.2018	07.03.2023	1587	No	3	38
			CS COMM-26/2019	09.01.2019	10.03.2023	1521	No	2	37
			CS COMM-3808/21	30.09.2021	10.03.2023	526	No	0	68
			CS COMM-1132/2022	22.04.2022	10.03.2023	322	No	1	67
			CS COMM-691/2019	09.05.2019	13.03.2023	1404	Yes	3	44
			CS COMM-3007/2019	20.12.2019	13.03.2023	1179	No	2	68
			CS COMM-864/2022	10.03.2022	13.03.2023	368	No	1	69
			CS COMM-2289/2019	28.09.2019	14.03.2023	1263	No	2	69

CS COMM-2688/2021	04.08.2021	15.03.2023	588	No	1	40
CS COMM-1145/2021	30.03.2021	15.03.2023	715	No	1	41
OMP COMM-124/2022	27.08.2022	15.03.2023	200	No	0	40
CS COMM-493/21	11.02.2021	16.03.2023	762	Yes	1	39
CS COMM-5310/21	16.12.2021	16.03.2023	455	No	0	37
CS COMM-856/21	08.03.2021	17.03.2023	739	No	1	38
CS COMM-855/19	30.05.2019	18.03.2023	1388	No	2	61
CS COMM-284/2019	08.03.2019	20.03.2023	210	No	2	47
CS COMM-2957/2019	17.12.2019	21.03.2023	1190	No	2	38
CS COMM-761/22	02.03.2022	21.03.2023	384	No	0	35
CS COMM-2039/2019	13.02.2019	22.03.2023	1498	No	3	42
OMP COMM-23/2020	14.02.2020	23.03.2023	1133	No	2	28
OMP COMM-25/2020	14.02.2020	24.03.2023	1134	No	2	28
CS COMM-193/2021	16.01.2021	24.03.2023	797	No	1	44
CS COMM-812/2022	04.03.2022	25.03.2023	386	No	0	44

			CS COMM-4238/21	22.10.2021	27.03.2023	521	No	1	59
			CS COMM-3778/21	29.09.2021	28.03.2023	545	No	0	41
2	<b>DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02</b>	Central	NIL						
3	<b>SH ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03</b>	Central	CS(COMM) 378/2020	06.02.2020	01.03.2023	1119	NO	NO	SAME DAY
			CS(COMM) 3989/2021	06.10.2021	01.03.2023	511	NO	NO	SAME DAY
			CS(COMM) 4962/2021	25.11.2021	01.03.2023	461	NO	NO	SAME DAY
			CS(COMM) 5213/2021	09.12.2021	01.03.2023	447	NO	NO	SAME DAY
			CS(COMM) 1660/2020	29.10.2020	06.03.2023	857	NO	NO	SAME DAY
			CS(COMM) 1964/2021	24.06.2021	06.03.2023	620	NO	NO	SAME DAY
			CS(COMM) 4623/2021	08.11.2021	06.03.2023	483	NO	NO	SAME DAY
			CS(COMM) 1341/2021	06.04.2021	07.03.2023	700	NO	NO	SAME DAY
			CS(COMM) 280/2022	21.01.2022	07.03.2023	410	NO	NO	SAME DAY
			CS(COMM) 4800/2021	16.11.2021	10.03.2023	479	NO	NO	SAME DAY
			CS(COMM) 1338/2022	26.05.2022	14.03.2023	292	NO	NO	SAME DAY
			CS(COMM) 518/2021	10.02.2021	15.03.2023	763	NO	NO	SAME DAY

			CS(COMM) 2068/2022	27.08.2022	15.03.2023	200	NO	NO	2 DAYS
			CS(COMM) 1317/2022	25.05.2022	16.03.2023	295	NO	NO	1 DAY
			CS(COMM) 1051/2021	22.03.2021	17.03.2023	725	NO	NO	SAME DAY
			CS(COMM) 1656/2021	04.06.2021	21.03.2023	655	NO	NO	SAME DAY
			CS(COMM) 839/2021	06.03.2021	23.03.2023	747	NO	NO	SAME DAY
			CS(COMM) 5304/2021	15.12.2021	23.03.2023	463	NO	NO	SAME DAY
			CS(COMM) 894/2021	09.03.2021	27.03.2023	748	NO	NO	14 DAYS
			CS(COMM) 1965/2021	24.06.2021	27.03.2023	641	NO	NO	SAME DAY
			CS(COMM) 5092/2021	08.03.2021	29.03.2023	751	NO	NO	2 DAYS
			CS(COMM) 912/2020	19.03.2020	31.03.2023	1107	NO	NO	SAME DAY
			CS(COMM) 49/2021	30.12.2020	31.03.2023	821	NO	NO	2 DAYS
			CS(COMM) 5412/2021	18.12.2021	31.03.2023	468	NO	NO	SAME DAY
4	<b>MS. NISHA SAXENA</b> <b>DISTRICT JUDGE</b> <b>(COMMERCIAL COURT)-04</b>	Central	CS (COMM) 1493/2022	06.06.2022	01.03.2023	268 DAYS	YES	NIL	ONE DAY
			CS (COMM) 949/2022	25.03.2022	01.03.2023	341 DAYS	YES	ONE	SIX DAYS
			CS (COMM) 452/2019	09.04.2019	22.03.2023	1443 DAYS	YES	NIL	ONE DAY

			CS (COMM) 3960/2021	06.10.2021	22.03.2023	532 DAYS	YES	NIL	SAME DAY
			CS (COMM) 695/2021	01.03.2021	28.03.2023	757 DAYS	YES	ONE	SIX DAYS
			CS (COMM) 1108/2022	19.04.2022	23.03.2023	338 DAYS	YES	NIL	SAME DAY
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	NIL						
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	NIL						
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL						
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	CS (COMM.) 415 /2021	04.10.2021	06.03.2023	519	NO	1	26
			CS (COMM.) 317 /2021	8.08.2021	22.03.2023	582	NO	1	28
			CS (COMM.) 105 /2022	11.01.2022	25.03.2023	439	NO	1	23
			CS (COMM.) 572 /2022	08.06.2022	25.03.2023	291	NO	1	23
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						

13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL						
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	NIL						
15	SH. SANJEEV AGGARWAL	South	NIL						
16	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)	South	NIL						
17	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS DJ/396/2019	08/05/19	31/03/23	1423	--	--	3
18	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	EX/COMM/200/2022	27-09-2022	17-03-2022	Dismissed for non-procecuti	171	NO	3
			EX/COMM/201/2022	27-09-2022	17-03-2022	Dismissed for non-procecuti	171	NO	4
			CS/COMM/1635/2018	02-11-2018	28-03-2023	Dismissed for non-procecuti	1607	NO	3
			CS/COMM/555/2022	01-06-2022	20-03-2023	DECREED	292	NO	N/A
			CS/COMM/936/2022	13-09-2022	15-03-2023	DECREED	183	NO	N/A
			CS/COMM/21/2018	12-11-2018	22-03-2023	DECREED	1591	NO	N/A
19	SH. AJAY KUMAR JAIN	South-East	CS (COMM)/126/2021 STATE BANK OF INDIA Vs OM PRAKASH	12/02/21	07/03/23	753	NIL	3	NIL
20	MS. ANU GROVER BALIGA	South-East	NIL						
21	MS PREETI AGGARWAL GUPTA	South-East	EX/41/2022	01/12/21	13/03/23	467	NO	3	--
			EX/72/2022	03/02/22	03/03/23	393	NO	3	--

22	<b>MS NIRJA BHATIA</b>	South-East	EX/550/2019	05/30/19	03/02/23	1372	NO	2	N/A
			EXECUTION (COMM.)/283/2022	11/17/22	03/03/23	106	NO	1	N/A
			CS DJ/429/2019	05/20/19	03/09/23	1389	NO	3	N/A
			EX/394/2020	11/12/20	03/10/23	848	NO	1	N/A
			OMP (COMM.)/120/2022	(I)10/28/22	03/10/23	133	NO	3	N/A
			CS DJ/889/2018	06/05/18	03/13/23	1742	NO	3	N/A
			EX/216/2021	03/24/21	03/16/23	722	NO	2	N/A
			EX/15/2021	01/06/21	03/18/23	801	NO	2	N/A
			EX/58/2022	01/14/22	03/27/23	437	NO	2	N/A
			EX/979/2019	08/31/19	03/28/23	1305	NO	1	N/A
			EXECUTION (COMM.)/216/2022	10/13/22	03/29/23	167	NO	2	N/A
			EX/217/2021	03/24/21	03/31/23	737	NO	2	N/A
23	<b>SH. RAJESH KUMAR SINGH</b>	South-East	NIL						
24	<b>SH. SANJAY SHARMA-I. DISTRICT JUDGE (COMMERCIAL)</b>	East	CS COMM.NO.180/2020	18-09-2020	28-03-2023	920	YES	NIL	22
			CS COMM.NO.334/2019	03-09-2019	18-03-2023	1290	YES	NIL	15

			CS COMM.NO.375/2019	11-10-2019	15-03-2023	1249	YES	NIL	17
			CS COMM.NO. 04/2022	13-01-2022	02-03-2023	414	YES	NIL	19
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL						
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-109/2022	BANK OF BARODA VS HEMANT KUMAR GOEL PROP. M/S GLOBAL HARDWARE AND CHEMICALS	06.03.2023	164	NO	-----	2
			CS(COMM)-87/2022	BANK OF BARODA VS MEENAKSHI SHARMA PROP. M/S DRISTI ENTERPRISES	07.03.2023	197	NO	-----	3
			CS(COMM)-51/2021	M/S SR ENGINEERS VS M/S JKR TECHNO ENGINEERS PVT. LTD	15.03.2023	559	YES	-----	1
			OMP(COMM)- 10/2022	SHRI MANISH JAIN VS M S MATSYA FINCAP PVT LTD	18.03.2023	175	NO	-----	0
			CS(COMM)-32/2022	BANK OF BARODA VS MOHD NADEEM	18.03.2023	175	NO	-----	1
			CS(COMM)-62/2022	PUNJAB NATIONAL BANK VS R K ENTERPRISES THROUGH ITS SOLE	20.03.2023	284	NO	-----	1
			CS-168/2020	ROSHAN LAL TANWAR VS VEENA RANI	25.03.2023	842	YES	-----	4
27	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	NIL						
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	Shahdara	NIL						
29	SH. AJAY KUMAR JAIN, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL						



30	<b>MS. ANU GROVER BALIGA, DISTRICT COMMERCIAL COURT</b>	Shahdara	NIL							
31	<b>SH. GURDEEP SINGH, DISTRICT (COMMERCIAL)</b>	North-West	NIL							
32	<b>SH. VIRENDER BHATT, DISTRICT (COMMERCIAL COURT)</b>	North	NIL							
33	<b>SH. PANKAJ GUPTA, DISTRICT (COMMERCIAL)</b>	SOUTH WEST	OMP (COMM)	16.04.2019	13.01.2023	1368	NO	3	NIL	
			CS (COMM)	06.12.2019	24.01.2023	1145	YES	1	NIL	
34	<b>SH. BHUPESH KUMAR, DISTRICT COMMERCIAL COURT-02</b>	SOUTH WEST	CS (COMM)	/17-05-2022	18/03/2023			9	11	
35	<b>SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03</b>	SOUTH WEST	NIL							